

RAJASTHAN HIGH COURT, JODHPUR

No. Estt. (RJS)/114/2021

Date: 25.11.2021

ORDER

The services of following Judicial Officers on 28.11.2021 are hereby provided to Registrar (Examination), Rajasthan High Court for the purpose of preliminary examination for recruitment to the cadre of Civil Judge, 2021 to be held at Jaipur headquarter, and they are directed to report at the office of Registrar (Examination), RHC, Bench Jaipur on 28.11.2021 at 10.00 am (sharp), and to attend the meeting on date, time and venue as communicated by Registrar (Examination):-

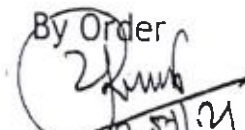
Jaipur Centre:-

S.No.	Name of Officer Sarva Shri/Smt./Ms./Dr.	Present place of posting
1.	Sandeep Sharma	Judge, Designated Court, Ajmer
2.	Naveen Kumar Choudhary	Additional District & Sessions Judge, No.2, Ajmer
3.	Yuvraj Singh	SCJ & ACJM No.1, Kekri (Ajmer)
4.	Ravikant Meena	SCJ & ACJM (Rent Tribunal), Ajmer
5.	Sujeet Kumar Tanwar	Spl. Judge, N.I. Act Cases, No.1, Ajmer
6.	Ajay Bishnoi	ACJ & JM, No.2, Beawar (Ajmer)

Further, following Judicial Officers have been exempted from the duty assigned to them vide this office order no. Estt. (RJS)/110/2021 dated 18.11.2021 for the aforesaid purpose :-

S.No.	Name of Officer Sarva Shri/Smt./Ms./Dr.	Present place of posting
1.	Sh. Manoj Kumar Saharia	Judge, Labour Court No.1, Jaipur Metropolitan-II
2.	Smt. Riddhima Sharma	ASJ, Women Attrocity Cases, Jaipur Metropolitan-I
3.	Uttama Mathur	SCJ & ACJM, Sambharlake (Jaipur)
4.	Grishma Sharma	ACJM (SPE Cases), Jaipur District
5.	Sh. Yogesh Bhardwaj	ACJ & MM No. 6, Jaipur Metropolitan-II
6.	Ms. Sangeeta	Spl. MM (NI Act) No. 6, Jaipur Metropolitan-II

*B36  
to 4/11/21  
to case nos.  
2  
25/11/21*


By Order  
  
25/11/21  
Registrar (Adm.)

No. Estt.RJS (Misc.)/13/2018(III)/3686

Date: 25.11.2021

Copy forwarded to following for information and necessary action:-

1. Registrar (Examination), Rajasthan High Court, Jodhpur.
2. District & Sessions Judge, Jaipur Metropolitan I & II, Jaipur District & Ajmer with request to circulate the copy of this order to the concerned officers/courts in their Judgeship.

  
Registrar (Admn.)

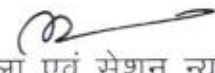
कार्यालय:- जिला एवं सेशन न्यायाधीश, अजमेर

क्रमांक / स्था0 / 2021 / 32157-32163

दिनांक:- 25/11/2021

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. श्री सन्दीप शर्मा न्यायाधीश डेजिग्नेटेड न्यायालय अजमेर
2. श्री नवीन कुमार चौधरी अपर जिला एवं सेशन न्यायाधीश न.02 अजमेर
3. श्री युवराजसिंह अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट न01 केकडी
4. श्री रविकान्त भीणा अपर मुख्य न्यायिक मजिस्ट्रेट (किराया अधिकरण) अजमेर
5. श्री सुजीत कुमार तंवर विशिष्ट न्यायिक मजिस्ट्रेट (एन.आई.एक्ट प्रकरण) न.01 अजमेर
6. श्री अजय बिश्नोई अतिरिक्त सिविल जज एवं न्यायिक मजिस्ट्रेट न.02 ब्यावर
7. सिस्टिम ऑफिसर जिला न्यायालय अजमेर को जिला न्यायालय की वेबसाईट पर अपलोड करने हेतु।

  
जिला एवं सेशन न्यायाधीश  
अजमेर 25-11-21